

disputes, the Foreign Secretary of the Government of Pakistan and the Commonwealth Secretary of the Government of India will, in consultation with their engineers, submit proposals to the Prime Ministers."

2 Our Commonwealth Secretary had visited the Hussainiwala and Suleimanke areas in November 1958 and had then discussed technical and other details with the engineers and the local officers on the spot. The Karachi meeting in February 1959 discussed these two disputes relating to Hussainiwala and Suleimanke areas. The Indian Delegation consisted of engineers and other experts and was headed by our Commonwealth Secretary

3 The discussions at Karachi disclosed a divergence of views between the two Delegations. Both sides stated the position of their Governments regarding these disputes, and no agreed proposals for settlement emerged as a result of these discussions

SHRI M P BHARGAVA. May I know what further action is proposed to be taken in view of the failure of this mission?

SHRIMATI LAKSHMI MENON. The matter is still under consideration and just now I cannot say what further action will be taken.

SHRI BHUPESH GUPTA. May I know whether it is a fact that the signing of the bilateral military pact between the two countries and similar moves are encouraging the Pakistan authorities not to come to a fruitful discussion or to clinch business in course of negotiations?

SHRIMATI LAKSHMI MENON. It is the hon. Member's opinion, I have nothing to add.

SHRI BHUPESH GUPTA. May I know, Sir, whether the Government have made an intelligent guess that such manoeuvres as

MR. CHAIRMAN. You leave all intelligent guesses to him.

SHRIMATI LAKSHMI MENON. Government does not make guesses, intelligent or unintelligent. It goes by facts.

SHRI BHUPESH GUPTA. Do Government make foolish guesses...

MR. CHAIRMAN: Order, order

SHRI BHUPESH GUPTA. I am sorry

श्री राम सहाय : क्या मैं यह जान सकूंगा कि भारत की सीमा के अन्दर पाकिस्तान के लोग आसानी से न जा सकें इस के बारे में गवर्नमेंट कोई विचार कर रही है ?

SHRIMATI LAKSHMI MENON. Yes, Sir, this was also discussed in regard to border incidents.

SHRI MAHESWAR NAIK. Is it a fact that the Pakistani authorities are putting obstacles in fixing the boundary line between India and Pakistan?

SHRIMATI LAKSHMI MENON. That does not arise out of this question. This is about the recent talks in Karachi.

REPRESENTATION FROM THE INDIAN CHAMBER OF COMMERCE COCHIN, FOR ESTABLISHING A PHYTO-CHEMICAL PLANT

*504. SHRI P A SOLOMON. Will the Minister of COMMERCE AND INDUSTRY be pleased to state

(a) whether any representation has been received by Government from the Indian Chamber of Commerce, Cochin, for the establishment of a Phyto-Chemical Plant under the Soviet Scheme of Technical Assistance for development and expansion of the drugs and pharmaceutical industry in India; and

(b) if so, what action has been taken by Government thereon?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

A representation has recently been received from the Indian Chamber of Commerce, Cochin for the setting up in Kerala of the Phyto-Chemical plant which is one of the five drug units proposed to be established in India with the assistance of the U.S.S.R. Government. It has been referred to the Committee set up under the Planning Commission to examine the question of location of the different drug units recommended in the report of the U.S.S.R. Drug Team and formulate their proposals for the consideration of Government. The Committee has not yet concluded its deliberations.

SHRI P. A. SOLOMON: May I know the contents of the memorandum?

SHRI MANUBHAI SHAH: They want one of the plants to be located there. This memorandum has been sent to the Committee which is examining this question of the location of the plant.

SHRI P. A. SOLOMON: Is it not a fact that the memorandum contains a complaint to the effect that the Cochin Chamber of Commerce was not allowed to meet the Soviet delegation which toured India?

SHRI MANUBHAI SHAH: As far as the Soviet delegation is concerned, it did not tour the country for locating sites

SHRI P. A. SOLOMON: I am talking about the Soviet delegation.

SHRI MANUBHAI SHAH: Yes, I am talking about the Soviet delegation. It did not go on a tour for deciding locations. It was only a technical expert delegation to decide on the items to

be manufactured. As far as the location part is concerned, it is the responsibility of the Government of India. The Committee set up by us has written to all the State Governments asking for various data to enable the Committee to decide on the location of the different units.

SHRI N. C. SEKHAR: The point is whether the Cochin Chamber of Commerce requested the Government to allow it to see this Soviet delegation to discuss this particular project.

SHRI MANUBHAI SHAH: As far as we are aware, this Chamber did not write any such thing to us. It might have approached the local Government but what I was trying to point out was that the Soviet delegation was not to tour the country for deciding on the location of the plant. During its tour, it had merely to assess the needs and requirements of the different items.

SHRI B. K. P. SINHA: May I know whether the Chief Minister of Kerala, over the head of the Government of India, held negotiations with a foreign Government for the establishment of foreign enterprises in this country without consulting the Government of India?

SHRI MANUBHAI SHAH: This does not arise out of this question. So, many people contact so many other people.

EVALUATION AND IMPLEMENTATION DIVISION

*505. **SHRI V. K. DHAGE:** Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that Government are considering any measures to expedite the disposal of complaints made to the Evaluation and Implementation Division; and

(b) if so, what are those measures?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): (a) and